NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 82-A/2016 & 82-B/2016 With T.P No. 82/397-398/NCLT/AHM/2016 (New) M.A. No. 126/2015 & C.A. No. 111/2015 With C.P. No. 71/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Kamal R. Sharma & Ors.

V/s.

Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

Siddharth Joshi. Advocate Respondent Joshie for Singhi & co.

ORDER

None present for Petitioners. Learned Advocate Mr. Siddharth Joshi present for Respondents no. 1 to 5.

Respondent Counsel requested time.

List the matter on 19.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.